

**GOVERNMENT OF INDIA
MINISTRY OF SOCIAL JUSTICE AND EMPOWERMENT
LOK SABHA**

**UNSTARRED QUESTION NO.5033
TO BE ANSWERED ON 01.04.2025**

CREAMY LAYER FOR SCs, STs AND OBCs

5033. SHRI MANICKAM TAGORE B:

Will the Minister of SOCIAL JUSTICE AND EMPOWERMENT be pleased to state:

- (a) the current status of the review of the creamy layer for SCs, STs and OBCs as of 2025, including the criteria used for the assessment and any changes proposed to the existing definition of the creamy layer;
- (b) whether the Ministry conducted any recent surveys or studies to evaluate the effectiveness of the creamy layer system in ensuring the benefits reach the economically weaker sections within SCs, STs, and OBCs, if so, the key findings and recommendations of these surveys; and
- (c) whether the recommendations has the Ministry made for the review of the creamy layer for SCs, STs and OBCs, particularly in light of the evolving economic landscape;
- (d) whether these recommendations propose changes in income or asset-based thresholds for creamy layer categorization?

ANSWER

MINISTER OF STATE FOR SOCIAL JUSTICE AND EMPOWERMENT

(SHRI B.L.VERMA)

(a) to (d): Creamy layer is applicable only for Other Backward Classes(OBCs). In so far review of creamy layer of OBCs is concerned, the revision of income limit is done on an ongoing basis from time to time. The last order for revision of the non-creamy layer annual income limit from Rs. 6 lakh to Rs. 8 lakh was issued by Department of Personnel and Training (DoP&T) on 13.9.2017. At present there is no proposal for further revision of the OBC non-creamy layer income limit.
